

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3667  
ANSWERED ON:30.07.2009  
FAKE CHARTERED ACCOUNTANTS  
Dubey Shri Nishikant

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government is aware that several unqualified persons are using false registration numbers and issuing fake certificates by pretending to be Chartered Accountants;
- (b) if so, the details thereof along with the number of such cases brought to the notice of the Government during each of the last three years and current year; and
- (c) the steps taken by the Government against such persons?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) Ninety four cases of fake certificates since April, 2006 have come to the notice of the Institute of Chartered Accountants of India. These include issue of false certificates with fake name, registration number (membership number) address etc.

(b) The details are given in Annex.

(c) ICAI is empowered under Chartered Accountants Act, 1949 to deal with such issues. Recognizing the fact that such instances are on the increase, section 26 of the said Act was amended in 2006, by the Chartered Accountants (Amendment) Act, 2006, whereby the offence has been made punishable on the first conviction with a fine of not less than Rs.5,000/- but which may extend to Rs.1 lakh and in the event of second or subsequent conviction, with imprisonment for a term, which may extend to one year or with fine not less than Rs.10,000/- but which may extend to Rs.2 lakhs or with both.

**ANNEX**

ANNEX REFERRED TO IN ANSWER TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3667 FOR 30.07.2009 REGARDING FAKE CHARTERED ACCOUNTANTS.

Details of number of cases brought to the Notice of the Institute of Chartered Accountants of India (ICAI) during the last three years and the current year:

Description	01.04.2006 to 31.03.2007	01.04.2007 to 31.03.2008	01.04.2008 to 31.03.2009	01.04.2009 to 22.07.2009	Total
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Cases under investigation with the Police	6	8	4	1	19
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Cases under examination with the ICAI to enable to be referred to the Police	15	19	31	10	75
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Total 21 27 35 11 94